

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 09-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Vikas Chaudhary, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner shall within a period of four weeks, as last chance file the fresh particulars of both the respondents and he shall also take fresh steps for the service of notice to them within the same period.

List again on 23.8.2018.

RAJESH KUMAR GOEL
Registrar

MG